

DILHI LEGISLATIVE ASSEMBLY

BULLETIN PART I

(Brief record of proceedings)

Tuesday, December 21, 1993/Agrahayana 30, 1915 (Saka)

No.5

2.00 P.M.

Motion of Condolence

1. The House condoled the sad demise of the former members of the erstwhile Metropolitan Council.
(1) Mohd. Ismail (2) Sh. Ranjit Rai Sharma
(3) Sh. Sukhlal Sood (4) Sardar Gurubax Singh
(5) Sh. Bansi Lal Chauhan (6) Sh. Parmeshwer Das
(7) Sh. Hargyan Singh
(Members stood and observed silence for 2 minutes)

2.04 P.M.

Short Notice Question

2. Short Notice Questions No.1 and 2 by Shri Mewa Ram Arya and supplementaries thereon were asked and replies given.

3.21 P.M.

Statement by Minister

3. The Finance Minister made a statement regarding Sales Tax provisions and facilities to the traders in Delhi.

3.26 P.M.

Calling Attention

4. Shri Ram Bhaj called the attention of the Chief Minister to the situation arising from the problem of drinking water in Delhi.

* *In reply to the calling attention, the Chief Minister made a statement regarding shortage of drinking water in Delhi and following members sought clarifications from the Chief Minister and the same was given thereto.

1. Sh. Ram Bhaj
2. Smt. Purnima Sethi
3. Sh. Mewa Ram Arya
4. Shri P.K. Chandra
5. Sh. Madan Lal Gaba
6. Sh. Prem Singh
- * 7. Shri Shoib Iqbal
8. Sh. Mohinder Singh Saathji

contd..2/-

22

9. Sh. Bodh Raj
10. Sh. Sheesh Dal
11. Sh. Tulan Chand Yogi
12. Sh. Jair Kishan
13. Sh. Mukesh Kumar
14. Sh. Naresh Gaur
15. Sh. Chand Ram
16. Sh. Gauri Shankar Bhardwaj
17. Sh. Ram Niwas Goel
18. Sh. Moti Ram Sodhi
19. Sh. Jitendra Kumar

Shri Ram Bhaj also moved the following resolution in regard to the same Calling Attention:-

"This House resolves that a Yamuna River Authority be constituted and Delhi be also included as a constituent of this authority along with other states."

Shri Bodh Raj, Shri Ramvir Singh Bidhuri and Shri Deep Chand Bandhu seconded the resolution.

The resolution* was adopted unanimously on voice vote.

3.26 P.M.

Motion of Thanks

5. Sh. Mewa Ram Arya moved the following Motion of Thanks and made his speech.

"That an Address be presented to the Lt. Governor in the following terms:-

"That the Members of Vidhan Sabha assembled in this session are deeply grateful to the Lt. for the Address which he has been pleased to deliver to Legislative Assembly on the 20th December, 1993."

Shri P.K. Chandla seconded the motion, and made his speech.*

(Discussion was not concluded)

4.30 P.M.

Shri Mewa Ram* continued his speech after tea break and concluded.

Prof. P.K. Chandla* made his speech and concluded.

6.00 P.M.

(The House adjourned to meet again on Wednesday the 23rd December, 1993 at 2.00 P.M.)

K.S. GUPTA
SECRETARY

*Chief Minister made the statement at 4.50 P.M.

*From 3.32 P.M. to 4.00 P.M. and from 4.30 P.M. to 6.00 P.M.

*Resolution 5.21 P.M.

(23)